NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/89/2016

NAME OF THE PETITIONER(S) : K. Beena

NAME OF THE RESPONDENT(S) : M/s Ajay Developers Private Limited & 4 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

D. PAKESH

for pl. Narayanan

R. UE a MASARANA

politioner

COUNSEL FOR RESPOTS.

K. Kalay

ORDER

Shri Rakesh, Counsel representing senior counsel Shri PL. Narayanan for petitioner present. Counsel for respondents Shri R. Venkataraman present. Common order in relation to Company petitions, i.e. TCP 89/2016, TCP 90/2016, TCP 91/2016 and TCP 92/2016 is pronounced in the open court. The files may be consigned to record after due completion.

(Ch. Md.Sharief Tariq) Member (Judicial)